

AB

Central Administrative Tribunal  
Principal Bench, New Delhi.

CP-38/2006 in  
OA-2457/2004

New Delhi this the 7<sup>th</sup> day of March, 2006.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)  
Hon'ble Shri Mukesh Kumar Gupta, Member(J)

Sh. Siya Sharan,  
Controller of Accounts,  
Ministry of Agriculture,  
16 A, Akbar Road,  
New Delhi.  
(Petitioner in person)

..... Petitioner

Versus

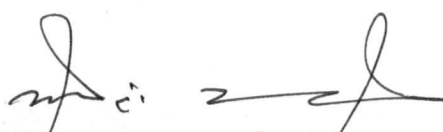
1. Shri H.P. Rao,  
Controller General of Accounts,  
Department of Expenditure,  
Ministry of Finance,  
Seventh Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi.
2. Sh. S.P. Gaur,  
The Secretary,  
Union Public Service Commission,  
Dhoipur House,  
Shahjahan Road,  
New Delhi.  
(through Sh. H.K. Gangwani, Advocate)

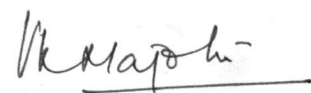
..... Respondents

Order (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Respondents have stated on affidavit that the Hon'ble High Court in Writ Petition (C) No. 690-691 of 2006 in which the Tribunal's orders were challenged, have stayed the proceedings of this Court. As such, the present proceedings are dropped. Notices are discharged. However, petitioner shall have liberty to revive the same, if necessary, after the Writ Petition is finally disposed of.

  
(Mukesh Kumar Gupta)  
Member(J)

  
(V.K. Majotra)  
Vice-Chairman(A)

7.3.06